the report from the new mission as soon as possible and also take steps to give effect to their recommendations?

Shri K. C. REDDY: Government is equally not happy over the delay in this matter; but the Government had to deal with several difficulties and the Government is trying to overcome them. All the various factors have to be taken into account before committing ourselves as to what we should do. For reviewing the position this new mission has been constituted and I expect their report in about two months' time. And immediately their report is received we are going to take up the further processing of the subject.

SHRI S. MAHANTY: What amount is going to be incurred on this new mission?

Shri K. C. REDDY: I cannot give the definite figure just now. But the fee of the consultants will be nĕar about 50,000 dollars.

## STEEL PLANT IN ORISSA

- \*16. Shri S. MAHANTY: Will the Minister for Production be pleased to state:
- (a) whether a delegation of Japanese technicians is visiting Orissa to select a site for the setting up of a steel plant; and
- (b) whether Government technicians will assist the delegation in the task of selection of the site and if so, what are the names and designations of those technicians?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) No.

(b) Does not arise.

Shri S. MAHANTY: May I know, Sir, whether it is a fact that the Government of India projected the setting up of a plant in India with the cooperation of the Japanese?

SHRI K. C. REDDY: Yes, certain negotiations have been going on on that subject recently.

Shri S. MAHANTY: Is it a fact that a Japanese technical mission was to have arrived in India last month in connection with this steel plant?

Shri K. C. REDDY: That is not a fact, Sir. The Japanese interests were also expected to participate and send their representatives to serve on the technical mission to which I have referred in connection with the previous question. There was no proposal, on behalf of either the Japanese Government or any Japanese interests, to send a separate delegation of technicians for this purpose.

Shri S. MAHANTY: Has not the setting up of a steel plant been given top priority in our Five Year Plan?

SHRI K. C. REDDY: It has been given very high priority.

SHRI S. MAHANTY: Is it the way that we are going to achieve the targets of the Five Year Plan?

SHRI K. C. REDDY: Every effort will be made to implement the Five Year Plan.

DISCRIMINATORY TREATMENT TOWARDS
INDIAN NATIONALS IN CEYLON

- \*17. Shri GOVINDA REDDY: Will the Prime Minister be pleased to state:
- (a) whether Government are aware of the discriminatory measures that the Government of Ceylon is launching against nationals of other countries including Indians in Ceylon;
- (b) the steps taken by Government to secure relief for Indian nationals in Ceylon from such discriminatory measures; and
- (c) the extent to which such steps have succeeded in giving relief?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): (a), (b)

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so far.

SHRI GOVINDA REDDY: I want information in respect of two particular hardships one is that the resident Indians in Ceylon were formerly allowed visas to India and back into Ceylon; but now, as a result of discriminatory measures recently introduced by that Government, the residents in Ceylon are not issued visas to India. Therefore, they cannot stay in Ceylon because they are not citizens of Ceylon; they cannot get into India because visas are not given to them. Have Government represented this matter, and, what is the progress in this?

SHRI JAWAHARLAL NEHRU: That raises the basic question about their own nationality and citizenship which, as I said previously, is a serious matter. It appears all people become Stateless. All these difficulties arise. That is the whole controversy between the Indian Government and the Ceylon Government.

## House Building Association

- \*18. SHRI GOVINDA REDDY: Will the Minister for Works. Housing and Supply be pleased to state:
- (a) the number of house building associations and societies functioning in India on an all-India basis;
- (b) the particulars of assistance that Government have given or propose to give to any of those associations; and
- (c) the kind of supervision Government exercise over such bodies?

THE MINISTER FOR WORKS. HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) So far as the Government of India is aware, there is no house building association or society functioning in India on an all-India basis.

(b) and (c). Do not arise.

SHRI GOVINDA REDDY:  $D_0$ the Government consider financing any

and (c). Yes. The matter is being pur- association, Sir, which has been legissued. No tangible result has come out | tered under the Societies' Act, the object of which is house building.

> SARDAR SWARAN SINGH: The question is hypothetical and also a suggestion for action.

> SHRI GOVINDA REDDY: Has it not come to the notice of the Government, Sir, that there is, in Delhi, an all-India house building association?

> SARDAR SWARAN SINGH: that information from my hon. friend and will try to ascertain; but, that society has not corresponded with us.

> SHRI RAJAGOPAL NAIDU: there no house building societies in India on a co-operative basis?

> SARDAR SWARAN SINGH: The question was whether they were functioning on an all-India basis. That was the question which I answered.

## PRODUCTION OF SYNTHETIC PETROL FROM COAL

- В RATH: Will the Minister for Commerce and Industry be pleased to state:
- (a) whether some French industrialists have made an offer to establish industrial plants in India for the production of synthetic petrol and chemical dyes from coal; and
- (b) if the answer to part (a) be in the affirmative-
  - (i) what are the terms and conditions of the offer:
  - (ii) when the offer was made: and
  - (iii) what action Government have taken or propose to take on the offer?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) No, Sir.

(b) Does not arise.

SHRI B. RATH: Is it not a fact that a few days ago a press report was given by the self-styled personal industrial envoy of the Prime Minister to